

MoU the Government of India and India Trade Promotion Organization

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION; AND THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C. R. CHAUDHARY): Sir, I lay on the Table, a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Department of Commerce, Ministry of Commerce and Industry) and the India Trade Promotion Organization (ITPO), for the year 2018-19.

MESSAGE FROM LOK SABHA

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:

"In accordance with the provisions of rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that Lok Sabha, at its sitting held on the 24th July, 2018, agreed without any amendment to the Prevention of Corruption (Amendment) Bill, 2018, which was passed by Rajya Sabha at its sitting held on the 19th July, 2018."

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON AGRICULTURE**

श्री हरनाथ सिंह यादव (उत्तर प्रदेश): महोदय, मैं विभाग संबंधित कोयला और इस्पात संबंधी संसदीय स्थायी समिति के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (i) Fifty-second Report on action taken by the Government on the observations/ recommendations contained in the Forty-fifth Report (Sixteenth Lok Sabha) on the Subject "Implementation of Scheme for Integrated Cold Chain and Value Addition Infrastructure" of the Ministry of Food Processing Industries; and
- (ii) Fifty-third Report on the Subject "Scheme on Development of Inland Fisheries and Aquaculture - An Analysis" of the Ministry of Agriculture and Farmers Welfare (Department of Animal Husbandry, Dairying and Fisheries).